Coord-09/1/2018-CDN-MCA
Government of India
Ministry of Corporate Affairs

5th floor, ‘A’ Wing, Shastri Bhawan
Dr. Rajendra Prasad Road
New Delhi-110001
Dated: 12.02.2018

OFFICE ORDER

In terms of the provisions contained in Section 5(1) of the Right to Information Act, 2005, Sh. Manish Kumar Sahay, Under Secretary (in addition to being CPIO for Admin. III and Legal Sections) is hereby designated to function as Central Public Information Officer (CPIO) in respect of APAR Cell of the Ministry including the undermentioned items of work of Admin. II Section of the Ministry:

Leave, LTC, CGHS/medical reimbursement, Pension cases of ICLS Officers & other subordinate staff posted in MCA (Hq.), Monitoring of pension revision cases of HQ and field Officers, Leave/tours of SAG level ICLS Officers posted in field Offices of the Ministry and Establishment matters pertaining to the officials/grades of STA and company prosecutors.

(Nilratan Das)
Under Secretary to the Govt. of India

To

Sh. Manish Kumar Sahay
Under Secretary

Copy to:-

1. PPS to Secretary, MCA
2. PS to JS (G)/JS (AC)
3. DS (VK)/US(RV)
4. All Sections, MCA
5. e-Governance Cell with a request to upload the Office Order under the RTI Column on the Website of this Ministry, with caption “Designation of CPIO in respect of APAR Cell and other items of work of Admin. II Section of MCA– Office Order dated 12.02.2018.”